

## **M/s Novous Abasan Pvt. Ltd Vs Dakshineswar Saptarshi Welfare Society & Anr**

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 19, 2024

**Acts Referred:** Consumer Protection Act, 1986 & Section 19

**Hon'ble Judges:** Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

**Bench:** Division Bench

**Advocate:** Sanjoy Kumar Ghosh, Rupali S. Ghosh, Rajesh Biswas

**Final Decision:** Dismissed

### **Judgement**